NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 06-02-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

593/16

PETITION NUMBER

TP 291/17

NAME OF THE PETITIONER (S) :

RAVINDRA ENERGY LTD.

NAME OF THE RESPONDENT (S):

PHONE NUMBER

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

&

REPRESENTATION BY WHOM

None appeared for the petitioner company. Fresh notice to the petitioner company.

Registry is directed to issue notice to the petitioner company.

Posted to 30.03.2017.

MEMBER (J)

MEMBER (T)